

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10454/2005

(From the judgement and order dated 04/08/2004 in GA 115/2004 in APOT
No. 5/2004 in WP No.

587/2003 of The HIGH COURT OF CALCUTTA)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

UNMESH PROPERTIES PVT. LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 06/11/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. A. Saran, ASG.

Mr. Anuvrat Sharma, Adv.

Mr. Sanjay Kumar Singh, Adv.

Ms. Sushma Suri, Adv.

For Respondent(s)

Dr. A.M. Singhvi, Sr.adv.

Mr. Rajendra Singhvi, Adv.

Mr. K.K.L. Gautam, Adv.

Mr. Ashok Kumar Singh, Adv.

Mr. Tapash Ray, Sr. Adv.

Mr. Satish Vig , Adv

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

Stay to continue.

(PAWAN KUMAR)
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